

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 29/16, CA 30/16, CA 31/16 in CP 10/2008	IA 3/17 IN TP 11/16	Hearing	397/ 398	S.N. Harish & Anr. Vs Pods Biotech Pvt. Ltd. & 3 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

① D. Bhanu pradeep
8050368685
for SREEVATS ASSOCIATES

S.N. Harish (petitioner)

Bhanu pradeep

② J.V. SRINIVAS
Advocate
9945213130

for R2



Counsel for petitioner is present. Counsel for R-2 is present. He requested time to file objections. Petitioner counsel is directed to collect notices from the Registry and serve on R-1, 3, and R-4.

Time granted till 07.06.2017.


MEMBER (J)


MEMBER (T)